

**Procurement of Radio Vehicles from BEL
by IAF**

810. SHRI PREM CHAND GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the IAF procured Radio Vehicles from BEL for use in the desert region but could not utilise them as they were not equipped with sand tyres; and

(b) if so, who has been held responsible for this?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) and (b) All the Radio Vehicles procured from MS. BEL are in use effectively, in non desert/desert areas. However, their use in desert areas is limited to operation within the periphery of the Camp. Further, sand tyres are being developed by the manufacturer to use these vehicles in deep desert area.

IAF Aircrafts lost in Accidents

811. SHRI NARENDRA MOHAN: SHRI NILOTPAL BASU:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that IAF has lost 94 aircrafts in accidents during the last four years;

(b) if so, what are the 'makes' of these aircrafts and what is the total cost of these aircrafts;

(c) whether an inquiry has been conducted into such incidents and if so, the findings thereof;

(d) whether these accidents are attributable to human failure or inadequate training or faulty maintenance procedures/schedules;

(e) how many crew members have lost their lives in these accidents and what was the total amount spent on their training; and

(f) what steps have been proposed to reduce the incidents of such peacetime accidents?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) and (b) IAF have lost 100 aircraft since April 1993 involving MIG variants, helicopters etc. The total loss suffered by IAF on these accidents is Rs. 776.06 crores excluding the cost of 3 aircrafts for which Court of Inquiry is in progress.

(c) and (d) The Courts of Inquiries conducted have revealed that these accidents occurred mainly due to Technical Defects, Human Error and Bird Strike.

(e) A total of 47 crew members have lost their lives in these accidents. An amount of approx. Rs. 5.68 crores, Rs. 2.48 crores and Rs. 1.65 crores is spent on training of a pilot from Fighter Stream, Transport Stream & Helicopter Stream respectively.

(f) In order to contain air accidents due to Human Error & Technical Defects, the IAF have reviewed their air support and attack patterns taking into consideration the tactical conditions and aircraft performance. The manufacturers are being closely associated to avoid recurrence of Technical Defects. As regards accidents due to Bird Strike, steps have been taken by the Ministries of Agriculture & Urban Affairs and Employment and the State Governments, concerned for modernisation of slaughter houses/carcass utilisation centres and for sanitisation around the Bird prone airfields to reduce bird activities.

**Inadequate canteen facilities in Kollam,
Kerala**

812. SHRI J. CHITHARANJAN: Will the Minister of DEFENCE be pleased to state:

(a) whether the defence Ministry received any complaints from the Kerala State Ex-servicemen's league that the defence canteen functioning at Kollam,